GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1942 TO BE ANSWERED ON THE 3RD MARCH, 2020

TARGET UNDER PM KISAN SCHEME

1942. SHRI T.N. PRATHAPAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers targeted to reach out and to benefit under the PM Kisan Project;
- (b) the fund allocation for the same;
- (c) the number of farmers benefited thereunder, gender and State-wise; and
- (d) whether the target has not been achieved and if so, the reasons for the same?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): The estimated number of farmers targeted to reach out for benefit under PM Kisan Saman Nidhi Yojana based on Agri Census 2015-16 is about 14 crore.
- (b): Budget Allocation of Rs.75000 crore has been made in the current financial year 2019-2020 under PM Kisan Saman Nidhi Yojana.
- (c): A statement of farmers benefitted under PM Kisan Scheme, gender and State-wise is at Annexure.
- (d): Registration of farmers for this scheme and subsequent installment-wise transfer of benefits to them is a continuous and ongoing process. The transfer of benefits to the identified eligible beneficiaries takes place as and when their correct and verified data are uploaded by the concerned State / UT Governments on PM-Kisan web-portal www.pmkisan.gov.in.

The data of beneficiaries uploaded by the State / UT Governments undergoes a multi-level verification and validation by various concerned agencies, including the banks, which includes rejection of data for errors at various levels and re-uploading of error-free data by the State / UT Governments. Thereafter only the amount is transferred into the bank accounts of the beneficiaries. This entire process is replicated for transfer of every installment.

The reasons for non-payment of benefits to the eligible farmer families include mismatch of names in land records and Aadhaar Cards, failure in Account validation at the PFMS level due to reasons like wrong Account number, wrong IFSC etc. To release benefits to these farmer families, the State/UT Governments have been requested to furnish corrected data. In addition, the facility of Aadhaar correction by the beneficiary has been provided on the PM-KISAN portal and for this purpose, Common Service Centres (CSCs) have also been authorized to make corrections.

				Total	Total Other	
State Name	Male	Total Male	Female	Female	Gender	Total All Gender
ANDAMAN AND NICOBAR						
ISLANDS	М	9888	F	5839	3	15730
ANDHRA PRADESH	М	3256318	F	1755972	1041	5013331
ARUNACHAL PRADESH	М	24611	F	25995	17	50623
ASSAM	М	1855865	F	835567	1802	2693234
BIHAR	M	3818772	F	1520952	898	5340622
CHANDIGARH	М	404	F	52	0	456
CHHATTISGARH	М	1562293	F	315740	57	1878090
DADRA AND NAGAR						
HAVELI	M	8259	F	2162	2	10423
DAMAN AND DIU	M	2621	F	817	1	3439
DELHI	M	10395	F	2054	1	12450
GOA	M	6110	F	1025	0	7135
GUJARAT	М	3772246	F	1048699	656	4821601
HARYANA	M	1224172	F	225476	316	1449964
HIMACHAL PRADESH	M	716579	F	143864	313	860756
JAMMU AND KASHMIR	М	826863	F	90206	102	917171
JHARKHAND	М	1160442	F	266533	666	1427641
KARNATAKA	М	3741316	F	1129316	9809	4880441
KERALA	М	1420928	F	1101934	1023	2523885
MADHYA PRADESH	М	3964172	F	970480	994	4935646
MAHARASHTRA	М	6363643	F	1356701	2673	7723017
MANIPUR	М	83577	F	88254	57	171888
MEGHALAYA	М	29025	F	39722	31	68778
MIZORAM	М	49477	F	17145	0	66622
NAGALAND	М	79280	F	87501	64	166845
ODISHA	М	2707956	F	842783	645	3551384
PUDUCHERRY	М	5871	F	3528	1	9400
PUNJAB	М	2231295	F	9	0	2231304
RAJASTHAN	М	3335595	F	1757216	11	5092822
SIKKIM	М	1108	F	264	0	1372
TAMIL NADU	М	2591945	F	910495	4302	3506742
TELANGANA	М	2501665	F	974894	1	3476560
TRIPURA	М	156811	F	37685	41	194537
UTTAR PRADESH	М	15286239	F	3132635	0	18418874
UTTARAKHAND	М	577909	F	112277	195	690381
TOTAL		63383650		18803792	25722	82213164
